

(b) the names of the Bills and the dates on which those were sent for assent; and

(c) the reason for the inordinate delay?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) 25.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-8909/75].

Plan outlay of States in 1974-75

*39. SHRI SARJOO PANDEY: Will the Minister of PLANNING be pleased to state:

(a) the total plan outlay of various States for 1974-75;

(b) the total assistance sought from the Centre by each State; and

(c) the amount sanctioned to each State?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) to (c). A statement is placed on the Table of the House indicating the Plan outlays approved by the Planning Commission for the States' Plans for 1974-75 and the State-wise allocation of Central assistance. While the States generally pleaded for higher level of Central assistance, they did not formally propose any specific figure in regard to the quantum of Central aid.

Statement
Approved Annual Plan outlays and Central assistance allocated to the States for Annual Plan 1974-75.

(Rs. crores)

States	Approved Annual Plan outlays 1974-75	Central assistance allocated to States for Annual Plan 1974-75.
1 Andhra Pradesh	127.39	48.75
2 Assam	53.66	40.04
3 Bihar	140.27	68.68
4 Gujarat	143.32	32.17
5 Haryana	81.60	15.99
6 Himachal Pradesh	31.16	22.35
7 Jammu & Kashmir	48.00	30.21
8 Karnataka	110.75	35.46
9 Kerala	73.89	35.72
10 Madhya Pradesh	152.25	53.32
11 Maharashtra	275.84	49.98
12 Manipur	12.06	7.52
13 Meghalaya	13.63	8.85
14 Nagaland	14.00	7.12
15 Orissa	71.24	32.70
16 Punjab	107.87	20.64
17 Rajasthan	77.83	45.06
18 Tamil Nadu	112.00	41.13
19 Tripura	11.00	7.61
20 Uttar Pradesh	255.19	206.89
21 West Bengal	147.87	44.94
All States	2060.84	753.23